

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 05 of 2011

Dated: 9th August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Orange County Resorts & Hotels Ltd.

..... Appellant(s)

Vs.

**Karnataka Electricity Regulatory
Commission & Ors.**

Respondent(s)

Counsel for the Appellant (s) : Mr. G. Joshi

Counsel for the Respondent (s) : Mr. Venkat Subramaniam T.R.
Mr. Raghavendra Srivastava
Mr. S. Sriranga

ORDER

Heard learned Counsel for the parties.

Judgment rreserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK